

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1299
ANSWERED ON:02.03.2006
ACQUISITION OF AIRCRAFT ON LEASE BASIS
Patel Shri Kishanbhai Vestabhai

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Indian Airlines(IA) propose to acquire aircraft on lease basis;
- (b) if so, the details thereof;
- (c) the types of aircraft alongwith the companies from which these aircraft are proposed to be acquired and the terms and conditions stipulated in this regard;
- (d) the sectors in which these proposed aircraft are likely to be operated; and
- (e) the other steps proposed to be taken by the Government to handle the increased air traffic?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a),(b) and (c): Yes, Sir. Indian Airlines proposes to lease one A-320 aircraft on dry lease basis from Orix Aviation Systems Ltd. The lease period of two other A-320 aircrafts from Orix Aviation Systems Ltd. due to expire in March, 2006 would also be extended. Besides, two A-319 aircrafts from Debis Air Finance are also proposed to be acquired on dry lease basis and are scheduled to be delivered in April, 2006. These aircraft are under 15 years of age and are being leased for a term of 5 years.

(d): No specific sector has been assigned for the deployment of these aircrafts. The leased aircraft are to be utilized on the total network of Indian Airlines and Alliance Air.

(e): Indian Airlines has executed an Agreement with Airbus Industrie for purchase of 43 Airbus aircraft which are scheduled to be delivered during November, 2006 and March, 2010. The induction of these aircraft would augment capacity to cater to the increase in traffic. They are also separately evaluating offers received for leasing twelve wide bodied aircraft primarily for operation on international sectors.